

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O A 784 of 1996

Present : Hon'ble Mrs. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Mr. S. Biswas, Administrative Member

Uttam Kr. Aich

-VS-

D/o Posts

For the Applicant : Mr. Samir Kr. Ghosh, Counsel

For the Respondents: Mrs. U. Sanyal, Counsel

Date of Order : 17-01-2003

ORDER

HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN(J)

Shri Samir Kr. Ghosh, Ld. Counsel for the applicant submits that he does not want to press the O.A. as the applicant has expired.

2. Noting the above submissions, the O.A. is dismissed.

Member(A)

Vice-Chairman(J)

DKN